

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.5 – IA (Liq) Prgress Report 1 of 2024  
In  
CP(IB)/234(AHM)2021

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Tudor India Private Limited

.....Applicant

.....Respondent

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Padhiyar, Adv.

For the Respondent :

**ORDER**

**IA (Liq) Prgress Report 1 of 2024**

This application is filed by the Liquidator for placing on record the progress report.  
The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA (Liq) Progress Report 1 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**